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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

OA.No.1019 of 1990

Dated New Delhi, this 22nd day July, 1996.

HON'BLE SHRI A. V. HARIDASAN, VICE CHAIRMAN (J)
HON'BLE SHRI K. MUTHUKUMAR, MEMBER (A)

R. P. Mahajan
ASW(ADHOC)
931, Sector VII
Pushp Vihar
NEW DELHI-110017
By Addocate: None present

... Applicant

versus

1. Secretary
Ministry of Defence
NEW DELHI.

2. The Engineer-in-Chief
Army Headquarters
Kashmir House
DHQ-PO
NEW DELHI.

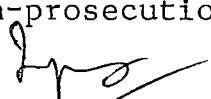
... Respondents

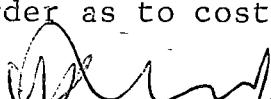
By Advocate: None

O R D E R (Oral)

Shri A. V. Haridasan, VC (J)

None is present on behalf of the applicant even on second call. On the last date of hearing also, none appeared for the applicant. It appears that the applicant is not interested in prosecuting his case further. The application is, therefore, dismissed for defualt and non-prosecution. There is no order as to costs.


(K. Muthukumar)
Member (A)


(A. V. Haridasan)
Vice Chairman (J)

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